

Daily Board Civil CR-19

<p align="center">CITY CIVIL COURT MUMBAI IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19) CIVIL CAUSE LIST DATE 12.10.2020 (11.00 A.M. to 2.00 P.M.)</p>				
Sr. No.	Cases	Stage	Parties	Advocates
1	Misc. Appeal 102/19	Hearing	Sheetal Jadhav Vs Admiral Superintendent	Sangram Chinnappa Adv. Shriram Redij
2	Misc. Appeal 171/19	Hearing	Mrs. Shakuntala Shankar Toraskar Vs Life Insurance Corporation of India	Sandip Ghogare Adv. D. B. Pereira
3	Misc. Application 36/20	Reply	The Governor of Maharashtra - Misc. Appeal St. No. 2274/2020 Vs The Board of Trustee of the Port of Mumbai and Anr.	M. B. Jadhav Adv. Priyank Daga
<p align="center">CITY CIVIL COURT MUMBAI IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19) CIVIL CAUSE LIST DATE : 13.10.2020 (11.00 A.M. to 2.00 P.M.)</p>				
Sr. No.	Cases	Stage	Parties	Advocates
1	Misc. Appeal 145/19	Hearing	Ojus Marketing Management Pvt. Ltd. Vs The Board of Trustees for the Port of Mumbai	Mr. Prerak Choudhary Adv. Arundhati Korale
2	Misc. Appeal 149/19 @ NM 959/20	Hearing	Kirit Ramji Thakkar Vs MCGM	Hardik Desai Vikaram Walawakar, A. V. Diwate

Daily Board Civil CR-19

3	Misc. Appeal 150/19 @ NM 960/20	Hearing	Subodh Vithaldas Thakkar Vs MCGM	Hardik Desai Vikaram Walawakar, A. V. Diwate
4	Misc. Appeal 169/19	Hearing	Shubhangi Gajanan Samel Vs MCGM	Mr. Abhishekh L. Tripathi Adv. A. V. Diwate
5	Misc. Appeal 170/19	Hearing	Tanvi Prashant Devrukhakar Vs MCGM	Mr. Abhishekh L. Tripathi Adv. A. V. Diwate

CITY CIVIL COURT MUMBAI
IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19)
CIVIL CAUSE LIST
DATE : 14.10.2020 (11.00 A.M. to 2.00 P.M.)

Sr. No.	Cases	Stage	Parties	Advocates
1	Misc. Appeal 99/17 @ Review Application 277/18, MA 7/19	Arguments	Hindustan Unilever Ltd Vs The Board Of Trustees Of Port Of Bombay And Anr	Sanket M Mungale The Law Point
2	TA 6/20	Arguments	Kanaiyalal Jethalal Pujara - in N/M 3789 of 18 Vs Jitendra Raichand Kothari (deceased) Bhanuben Jitendra Kothari	Plaintiff in person

CITY CIVIL COURT MUMBAI
IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19)
CIVIL CAUSE LIST
DATE : 15.10.2020 (11.00 A.M. to 2.00 P.M.)

Sr. No.	Cases	Stage	Parties	Advocates
1	Suit 1848/15 @ NM 3364/15, NM 3076/15	NM Hearing	Pramila Ramesh Gada Vs 1.Versatile Buildcon Pvt.Ltd. 2.Jitendra Manikant Shah 3.Jignesh Jitendra Shah 4.Ramesh Premji Gada	Ms Harakhchand and company Adv. Sunil Jaikar
2	Suit 1849/15 @ NM 3827/18, NM 3359/15, NM 3075/15	NM Hearing	Rushabh Gada Vs 1.Versatile Buildcon P.Ltd. 2.Jitendra Manikant Shah 3.Jignesh Jitendra Shah 4.Ramesh Premji Gada	Ms Harakhchand and company Adv. Sunil Jaikar

Daily Board Civil CR-19

3	Misc. Appeal 190/18	Arguments	M/s. Billimoria Marbles and Stones Pvt. Ltd. Vs 1. Union of India 2. The Board of Trustees of Port of Mumbai	Robert C. Sequiera The Law Point
4	Misc. Appeal 98/18 to 101/18, 103/18, 104/18	Hearing	Kalpita Kishor Thakur Vs 1.The Commissioner,BMC 2.The Assistant Commissioner 3.The Rent Collector 4. The Enquiry Officer.	Adv. Himanshu Kode Adv. A. V. Diwate
5	Misc. Application (Delay) 48/20	Reply	The State of Maharashtra through Principal Secretary PWD Dept. Vs Mr. Ashok Krishna Nikam	Shri M. B. Jadhav Adv. Sunil Lahane
<p>CITY CIVIL COURT MUMBAI IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19) CIVIL CAUSE LIST DATE : 16.10.2020 (11.00 A.M. to 2.00 P.M.)</p>				
Sr. No.	Cases	Stage	Parties	Advocates
1	Suit 6034/05	Compliance	Shirley N Rajwani Vs M S Nensee Constuctions Pvt Ltd	M/s. Legal Vision Law Juris
2	Misc. Appeal 151/19	Hearing	Premji Morarji Ruparel Deceased Through legal heirs a. Kirit Premji Ruparel Vs The Board Of Trustees Of The Port Of Mumbai	Sanket M Mungale The Law Point
3	Misc. Appeal 133/19	Arguments	Anil Visaria Vs 1.LIC Of India	S. K. Page K. N. Kandekar
4	Misc. Appeal 97/19	Hearing	M/s. Patdiam Jewels Vs The Development Commissioner	Deepan Dixit M. S. Bharadwaj
<p>CITY CIVIL COURT MUMBAI IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19) CIVIL CAUSE LIST DATE : 17.10.2020 (11.00 A.M. to 2.00 P.M.)</p>				
Sr. No.	Cases	Stage	Parties	Advocates
1	Suit 2536/18 @ NM 4155/18	NM Hearing	Pramod Karunakar Shetty Vs Prashant Karunakar Shetty	M/s. P.D. Gandhi and Associates

Daily Board Civil CR-19

2	Suit 2787/18 @ NM 4477/18 @ NM 4045/18	NM Hearing	Deshbhushan CHS Ltd Vs M/s. Premier Gas Services	M/s. P.D. Gandhi and Associates Adv. Ashok Singh
3	Misc. Appeal 37/19	Arguments	Smt. Rukmini Chinaappa Pujari in Delay Appln. St. No.1214 of 19 Vs The Competent Authority for Greater Mumbai	Bhimrao A. Powar Adv. M. B. Jadhav
4	Misc. Appeal 98/19	Arguments	Sushanto Sudhir Haldar Vs The Competent Authority for Gr. Mumbai	Bhimrao A. Powar Adv. M. B. Jadhav

Daily Board Criminal CR-19

<p align="center">CITY CIVIL COURT MUMBAI IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19) CRIMINAL CAUSE LIST DATE 12.10.2020 (11.00 A.M. to 2.00 P.M.)</p>				
Sr. No.	Cases	Stage	Parties	Advocates
1	CRI. REV. 11/20	Hearing	Hiren Hasmukh Doshi --- Applicant Vs The State of Maharashtra - N.M. Joshi Marg Police Station --- Respondent	Sanjay Nerurkar Public Prosecutor
2	CRI. MA 2121/19	Hearing	Reagan Valerian Fernandes- Aplcnt. Vs Devendra Vasant Salvi- Respdt.	In Person Adv. Amit Date 1,2 Public Prosecutor 3
3	CRI. MA 2150/19	Hearing	Reagan Valerian Fernandes - Applicant Vs Devendra Vasant Salvi - Respondent	In Person Adv. Amit Date 1,2 Public Prosecutor 3
4	CRI. MA 575/20 TO CRI. MA 586/20	Reply	Ambujam - director of Unison Contractors India in Revn----/20 @ MA 576/20 Vs Asmita Sarang - Proprietor of M/s. Aquamarine Medical Solutions and others --- Respondents	Divya Jain Adv. Navin Arora 1
<p align="center">CITY CIVIL COURT MUMBAI IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19) CRIMINAL CAUSE LIST DATE : 13.10.2020 (11.00 A.M. to 2.00 P.M.)</p>				
Sr. No.	Cases	Stage	Parties	Advocates
1	CRI. APPEAL 21/19	Compliance	Asok Gupta @ MA 54/19 @ BA 90/19 - Appellant Vs Manisha Rajendrakumar Ghadge - Org. Complainant	Prasad Panchal Adv. Viral Babar

Daily Board Criminal CR-19

2	POCSO MA 261/20	Hearing	Pankaj Arunbhai Koli Vs The State of Maharashtra J.J. Marg Police Station	Shivam Mehra Public Prosecutor
3	CRI. MA 638/20	Hearing	Nizar Noorali Rangara and other --- Applicants Vs The State of Maharashtra - Dongri Police Station --- Respondent	SAVJ Law Solutions Public Prosecutor
4	CRI. MA 639/20	Hearing	Hussain Shabir Mukhtyar and other --- Applicants Vs The State of Maharashtra - Pydhonie P. STN --- Respondent	Swapna P. Kode Public Prosecutor
5	MA IN SC 38/20	Hearing	Mizanali Ashrafali Khan Vs Byculla Police Station	In Person Public Prosecutor
<p>CITY CIVIL COURT MUMBAI IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19) CRIMINAL CAUSE LIST DATE : 14.10.2020 (11.00 A.M. to 2.00 P.M.)</p>				
Sr. No.	Cases	Stage	Parties	Advocates
1	MA IN SC 443/19	Arguments	Lalita Manoj Badsiwal Vs Prakash Amila Badsiwal And 4 others	In Person Adv. Wahab Khan 1 to 4
2	MA IN SC 117/20	Hearing	Raju Bhartiya Vs State Kurla Railway Police Station	Prakash J Salsingikar Public Prosecutor
3	MA IN SC 118/20	Hearing	Raju Bhartiya Vs State Kurla Police Station	Prakash J Salsingikar Public Prosecutor
4	MA IN ABA 431/19	Hearing	Simran Samtani Vs State Malbar Hill Police Station	Prashant pandey Public Prosecutor

Daily Board Criminal CR-19

5	MA IN SC 126/20	Hearing	Ved Prakash Chaube Vs State Ghatkopar Police Station	Prashant pandey Public Prosecutor
CITY CIVIL COURT MUMBAI IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19) CRIMINAL CAUSE LIST DATE : 15.10.2020 (11.00 A.M. to 2.00 P.M.)				
Sr. No.	Cases	Stage	Parties	Advocates
1	SC 179/14	Arguments	The State of Maharashtra (Chembur Police Station) Vs Prabhakar Kutty Shetty	Public Prosecutor Adv. Manohar Shetty
2	CRI. APPEAL 810/18	Hearing	Prakash Bhagoji Gawade@MA-2535-18,BA- 2505-18-Aplnt Vs State of Maharashtra and Tilak Nagar P. Stn. -Respdt.	H. L. Tolani, Chandan Yadav Public Prosecutor
3	CRI. APPEAL 763/18 @ BA 2361/18, MA 2368/18	Reply	Vineet Omprakash Dujodwala @ MA 2368-18 @ BA 2361- 18 - Appellant, Org. Accused Vs State of Maharashtra and M/s. Paresh Chemical Corporation - Respondent, Org. Complainant	Mukesh Y. Dongarge Public Prosecutor
4	CRI. MA 3376/19, 3378/19, 3380/19, 3382/19, 3384/19, 3386/19, 3388/19, 3390/19, 3392/19, 3394/19, 3396/19	Hearing	Urvil A. Jain in Revision---- 19 @MA 3375/19 ---- Applicant Vs State and M/s. Ravison Stores Pvt. Ltd. ---- Respondents	Mahesh Y. Dongarege Public Prosecutor
5	CRI. REV. 208/20 TO 218/20		Urvil A. Jain in @ MA 3375/19 @MA 3376/19 --- Applicant -- Delay condoned Vs State and M/s. Ravison Stores Pvt. Ltd.--- Respondents	Mahesh Y. Dongarege Public Prosecutor
CITY CIVIL COURT MUMBAI IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19) CRIMINAL CAUSE LIST DATE : 16.10.2020 (11.00 A.M. to 2.00 P.M.)				
Sr. No.	Cases	Stage	Parties	Advocates

Daily Board Criminal CR-19

1	SC 476/16	Statement of Accused U/s. 313 Cr. P.C.	THE STATE OF NIRMAL NAGAR POLICE STATION. Vs SUKHDEV @ PINTU SURENDRA SHARMA AND ANOTHER 01	Public Prosecutor Adv Keshav Chavan
2	CRI. REVN. 293/20	Reply	UMA Subbaraman ---- Applicant Vs Vistra (ITCL) India Ltd and State – Respondent	Corplegal Adv. Emil Sunil George 1 Public Prosecutor 2
3	CRI. REVN. 294/20	Reply	Kishore Vishwanath Mittal - Director Tattva and Mittal Lifespaces Pvt. Ltd. --- Applicant Vs Vistra (ITCL) India Ltd. and State --- Respondents	Corplegal Adv. Emil Sunil George 1 Public Prosecutor 2
4	CRI. REVN. 295/20	Reply	Subbaraman Anand Vilyannur --- Applicant Vs Vistra (ITCL) India Ltd. and State --- Respondent	Corplegal Adv. Emil Sunil George 1 Public Prosecutor 2
5	CRI. APPEAL 761/18	Mediation Report	Mohammad Kallu Ibrahim Shah @ BA 2354-18 - Appellant (Org. Accused) Vs Ravindra Haribhau Pote – Respondent	P. N. Kulkarni Adv. Kamini Yadav
6	MA IN SC 236/20	Hearing	Karim Abdullah Khan Vs State Vakola Police Station	Mohd. Khalik Public Prosecutor
7	MA IN SC 217/20	Hearing	Mahipal Basappa Shivanand Vs State Dharavi Police Station	Amrish R Salunke Public Prosecutor
<p>CITY CIVIL COURT MUMBAI IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19) CRIMINAL CAUSE LIST DATE : 17.10.2020 (11.00 A.M. to 2.00 P.M.)</p>				
Sr. No.	Cases	Stage	Parties	Advocates
1	CRI. APPEAL 759/18	Hearing	Yoginder Chawla S/o. Krishanlal Chawla @ MA 2356-18 @ BA 2350-18 - Appellant (ORG. Accused) Vs M/s. Beauty XL India Pvt. Ltd. and State of Maharashtra – Respondent	H. M. Savlani Santosh H. Chari

Daily Board Criminal CR-19

2	CRI. REVN. 1153/18	Hearing	Union of India - Applicant (Org. Complt.) Vs Rasilaben Mehata - Respondent/ Accused	R. K. Pathak Mirajkar and Associates
3	CRI. REVN. 1154/18	Hearing	Union of India - Applicant (Org. Complt.) Vs Sh. Hitesh Mehta - Respondent/ Accused	R. K. Pathak Mirajkar and Associates